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C.A.No. 6565 OF 1999

ITEM No.107(M)

Court No. 9

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.6565/1999

Sanjay K. Sinha-II & Ors. Appellant (s)

vs.

State of Bihar & Ors. Respondent (s)
(With office report)

Date:21/4/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR

HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant (s)

Mr. Ajit Kumar Sinha,Adv.

For Respondent (s)

Mr. R.P. Wadhvani,Adv.

Mr. Kumar Rajesh singh,Adv.

Mr. B.B. Singh,Adv.

Mr. Navin Prakash,Adv.

UPON hearing counsel the Court made the following

O R D E R

Not for today and tomorrow.

(Sarojbala)(V.P.Tyagi)

PA to Addl.Registrar

Court Master